

HIGH COURT OF JAMMU AND KASHMIR AT SRINGAR
(Office of the Registrar General)

ORDER

No: 330

Dated: 19.09.2020

Approval is accorded for the setting up of the High Court annexed Arbitration Centre with offices at Srinagar and Jammu called as "**The Jammu and Kashmir international Arbitration Centre (JKIAC)**".

Approval is also accorded to the logo, annexed herewith as Annexure-"A", for the Jammu and Kashmir International Arbitration Centre (JKIAC).

The Centre at Srinagar will be set up in one of the buildings in the Old Saddar Court Complex, Lal Chowk, Srinagar. Till the identified building at Srinagar is renovated and a suitable building is identified at Jammu, to start with the Centre at Srinagar and Jammu will be set up in buildings of Mediation Centre at Srinagar and Jammu.

By Order of the Full Court.

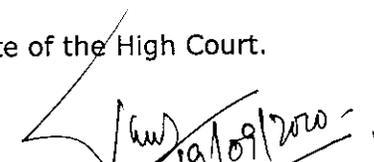

(Jawad Ahmed)
Registrar General

No: 7049-70/GS

Dated: 19.09.2020

Copy of the above forwarded to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary to Hon'ble Mr./Mrs. Justice _____
..... for information of Their Lordships.
3. Registrar Vigilance, High Court of J&K, Srinagar
4. Registrar Computers, High Court of J&K, Srinagar
5. Registrar Rules, High Court of J&K, Srinagar
6. Registrar Judicial, High Court of J&K, Jammu/Srinagar.
..... for information.
7. Incharge NIC for uploading the same on the official website of the High Court.


Registrar General